

Punjab**Average time taken in disposal of cases (2023)**

Current Date	09.01.2023
Data for the year of	2023
Civil Cases	
1. No. of Pending cases as on 1 st January	113494
2. Total Number of Civil Cases Disposed	30588
3. Average time taken for disposal during the year.	1175 days
4. Maximum Time taken for disposal	12471 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	111046
Criminal Cases	
1. No. of Pending cases as on 1 st January	90979
2. Total Number of Cases Disposed	57254
3. Average time taken for disposal during the year.	364 days
4. Maximum Time taken for disposal	8540 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	87657
Total (Civil & Criminal)	
1. No. of Pending cases as on 1 st January	204473
2. No. of Pending cases as on 31 December	198703
3. Total No. of Cases Disposed	87842
4. Average Time taken for disposal of cases	647 days

Haryana**Average time taken in disposal of cases (2023)**

Current Date	09.01.2024
Data for the year of	2023
Civil Cases	
1. No. of Pending cases as on 1 st January	133079
2. Total Number of Civil Cases Disposed	29521
3. Average time taken for disposal during the year.	1164 days
4. Maximum Time taken for disposal	11022 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	135472
Criminal Cases	
1. No. of Pending cases as on 1 st January	63001
2. Total Number of Cases Disposed	31094
3. Average time taken for disposal during the year.	400 days
4. Maximum Time taken for disposal	8506 days
5. Minimum Time taken for disposal	1 day
6. No. of Pending Cases as on 31 st December	64145
Total (Civil & Criminal)	
1. No. of Pending cases as on 1 st January	196080
2. No. of Pending cases as on 31 st December	199617
3. Total No. of Cases Disposed	60615
4. Average Time taken for disposal of cases	772 days